

flood-affected people. A number of flood protection works have already been completed in the territory and some more are in progress. No special steps were, therefore, taken consequent on the resolution.

"Commonwealth Scientists"

*497. **Shri Raghunath Singh:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether Commonwealth Scientists are meeting in New Delhi in a Conference in November, 1962; and

(b) if so, the purpose of the Conference?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) Yes, Sir.

(b) To discuss matters of mutual interest in the fields of science and technology.

Steel Plant in Goa

*498. **Shri Nath Pai:** Will the Minister of Steel and Heavy Industries be pleased to state:

(a) whether it is a fact that Government propose to set up a steel plant in Goa;

(b) if so, whether Government have drawn up their plans; and

(c) when they propose to start work?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam): (a) to (c). There is no proposal to set up a steel plant in Goa during the Third Plan period. The Steering Group which has recently been constituted to formulate the Iron and Steel development programmes to be taken up during the Fourth Five Year Plan period is likely to consider this possibility along with others.

Avro-748

*499. **Shri Hem Barua:** Will the Minister of Defence be pleased to state:

(a) whether it is a fact that Government have found a customer in the

Indian Airlines Corporation for the purchase of Avro-748;

(b) if so, whether any agreement is entered into; and

(c) whether it is a fact that Government are fully satisfied with the technical aspect of the aircraft?

The Minister of Defence (Shri Krishna Menon): (a) The Ministry of Transport and Communications have stated that I.A.C. will purchase Avro 748 aircraft for their use as and when the aircraft is available for commercial operation.

(b) No, Sir.

(c) Yes, Sir.

Common Police Force for Southern States

*500. **Shri Umanath:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that a common police force is to be established for the Southern States; and

(b) if so, the details thereof?

The Minister of Home Affairs (Shri Lal Bahadur Shastri): (a) Yes.

(b) The Southern Zonal Council had constituted a Committee consisting of the Inspectors-General of Police of the States in the Southern Zone to examine the proposal of having a Common Police Reserve Force in the Zone. The report of the Committee has been received and will be considered by the Council at its next meeting. The proceedings embodying the decisions of the Council will be placed in the Library of Parliament after they are finalised.

Coal Quotas to States

*501. { **Shri U. M. Trivedi:**
Shri Bade:
Shri Kachhavaiya:

Will the Minister of Mines and Fuel be pleased to state:

(a) whether it is a fact that after reduction of quota for coal from

April 1962 of the various States, additional quotas have recently been granted to some of the States;

(b) on what principles this additional quota has been granted; and

(c) whether the additional quota has been granted on a uniform basis?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) to (c). The coal quotas of different States have been increased from 1st July, 1962 consequent on the increase by the Railways in the coal loading target by 120 wagons from the West Bengal & Bihar fields, for the transport of coal from that date. The new allocations for the various States have been fixed on a uniform basis so that each State may get a minimum of 13.7 per cent over the actual despatches of 1961, except in the case of those States, where the existing allocation itself is more than the actual despatches of 1961 by more than 13.7 per cent.

Naga Hostiles

{ **Shri P. C. Borooah:**
*502. { **Shri Raghunath Singh:**
{ **Dr. L. M. Singhvi:**

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that the police had destroyed one of the biggest hideouts of Naga hostiles known as the Megu Camp on or about the 5th August, 1962; and

(b) if so, how many hostiles and arms and documents have been captured from there?

The Minister of Defence (Shri Krishna Menon): (a) Our Security Forces destroyed the Naga Camp on 1st August, 1962.

(b) No hostiles were captured. Two Khukries and some ammunition but no documents were recovered from the hide-out.

Curbs on Air Travel

*503. **Shri Sham Lal Saraf:** Will the Minister of Finance be pleased to state:

(a) whether Government are aware of the inconveniences caused and disadvantages accruing to Indian nationals engaged in business and such like pursuits in Great Britain on account of restrictions placed on air travel from India to that country; and

(b) whether Government have since received representations from Indian and foreign air companies operating on air routes between India and Great Britain about the delays and inconveniences caused to the air travelling public and in smooth running of the air services as well?

The Deputy Minister in the Ministry of Finance (Shrimati Tarkeshwari Sinha): (a) Yes, Sir. To the extent this is inherent in any system of regulation or control.

(b) Yes, Sir.

Coke for Gujarat

*504. **Shri Mansinh P. Patel:** Will the Minister of Mines and Fuel be pleased to state:

(a) what is the total requirement of hard and soft coke in Gujarat for 1962;

(b) whether Government of Gujarat have made any representation to supply the full requirement; and

(c) if so, what action is taken by the Government of India in the matter?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) The requirements of hard coke for engineering industries and of soft coke as intimated by the State Government of Gujarat are 376 wagons and 299 wagons per month respectively. The monthly quotas of hard coke and soft coke have been fixed at 224 wagons and 150 wagons respectively, after taking into account both the